

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
CP No. (IB)- 36/9/JPR/2024
Under Section 9 of IBC, 2016**

In the matter of:

Maa Karni Marbles Pvt. Ltd.

... Operational Creditor

Versus

Vishnu Oil Mill Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Anuj Goyal, Adv.

ORDER

Heard Mr. Anuj Goyal, Adv. appearing on behalf of the Petitioner. On the request of learned counsel for the Petitioner, list the matter on 31.05.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 08, 2024